## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## IA NO. 797 OF 2017 IN DFR NO. 2985 OF 2017

Dated: 14<sup>th</sup> December, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:	
NTPC Ltd	Appellant(s)
Vs.	
Central Electricity Regulatory Commission & Anr	Respondent(s)

Counsel for the Appellant(s) : Mr. Venkatesh Mr. Pratyush Singh

Counsel for the Respondent(s) : -

## <u>ORDER</u>

Service is complete. None appears for the Respondents.

List the matter on 16.01.2018.

(Justice N. K. Patil) Judicial Member

(I.J. Kapoor) Technical Member

ts/tpd